GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 808 TO BE ANSWERED ON THE 28th July 2025

DGCA OVERSIGHT AND REGULATORY ACCOUNTABILITY

808. SHRI TIRUCHI SIVA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware that aircrafts operated by Air India, in weeks preceding the crash of Flight-171 in June 2025, were allowed to fly with overdue emergency slide inspections, in violation of mandatory safety norms, and if so, the accountability that has been fixed on DGCA for regulatory oversight failure;
- (b) whether any performance audit of DGCA's enforcement actions over the last five years has been undertaken in cases of repeat violations; and
- (c) whether DGCA's enforcement mechanisms are resourced to address technical non-compliance in a timely way?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

- (a) During the audit of M/s Air India, Directorate General of Civil Aviation (DGCA) has found that inspection of emergency slide was overdue. DGCA immediately grounded the aircraft till the required rectification was carried out. DGCA has initiated enforcement action against Air India and the responsible personnel as per Enforcement Policy and Procedure Manual of DGCA.
- (b) In 2022, International Civil Aviation Organisation (ICAO) carried out the ICAO Coordinated Validation Mission (ICVM) audit of DGCA India. As per the ICAO assessment, the effective implementation score of India is 85.65.

(c) DGCA ensures the compliance by airlines with all safety and maintenance standards through the mechanism of conducting surveillance, spot check, night surveillance etc. of the airlines and its personnel. In case of violation, DGCA takes enforcement action in accordance with procedures prescribed in Enforcement Policy and Procedure Manual. The enforcement action consists of warning, suspension, cancellation including imposition of financial penalty to the airlines/ personnel. DGCA officials are well trained to perform the oversight and enforcement function.
